

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SRI VISHNU FINANCE AND INVESTMENT PVT LTD

1.	NAME OF CORPORATE PERSON	Sri Vishnu Finance and Investment Pvt Ltd
2.	DATE OF INCORPORATION OF CORPORATE PERSON	18/06/1984
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	RoC-Hyderabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65993TG1984PTC004790
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	P.N.79, R.NO.9, Jubilee Hills, Hyderabad -TG 500033
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04-10-2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Beena Nayar Address : 15, SBI Colony, Bagh Amberpet, Hyderabad-500013 Email beenanayar@rediffmail.com Mobile No. - 9849986881 IP Reg.No: IBBI/IPA-002/IP-N00463/2017-18/11335
8.	LAST DATE FOR SUBMISSION OF CLAIMS	03-11-2023

Notice is hereby given that the Sri Vishnu Finance and Investment Pvt Ltd has commenced voluntary liquidation on 04-10-2023.

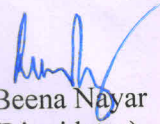
The stakeholders of Sri Vishnu Finance and Investment Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 03-11-2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 04-10-2023
Place: Hyderabad




Beena Nayar
(Liquidator)